

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 490 of 2020**

**IN THE MATTER OF:**

**Shakambri Traders**

**...Appellant**

**Versus**

**Venkataramanarao Nagarajan, Liquidator of  
M/s. Ashok Magnetics Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Dr. U.K. Chaudhary, Senior Advocate with  
Mr. S. K. Goyal and Mr. Rajiv S. Roy, Advocates**

**For Respondents :**

**Mr. Venkataramanrao Nagarajan, Liquidator  
Mr. Rajesh Bohra, Advocate for R-2  
Mr. Avrojyoti Chatterjee, Advocate  
Mr. Rajiv S. Roy, Advocate for impeladment**

**O R D E R**

**(Through Virtual Mode)**

**05.08.2020**

Due to paucity of time, the matter could not be taken up.

List the matter 'for further hearing' on **20<sup>th</sup> August, 2020.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson)**

**[ V.P. Singh ]  
Member (Technical)**

**[ Dr. Alok Srivastava ]  
Member (Technical)**

/ns/gc/